

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Appeal Nos.44 to 47 of 2017 (SZ)**

Appeal Nos.44 & 45 of 2017

Appellant(s)

G. Chadravathani
Proprietrix
M/s. Chandravathani Rough Stone
& Gravel Quarry, Chennimalai
Perundurai Tk, Erode Dt

Respondents

in all appeals

1. The Tamil Nadu Pollution Control Board
rep. by its Member Secretary, Chennai
2. The District environmental Engineer
Tamil Nadu Pollution Control Board
Perundurai

Appeal Nos.46 & 47 of 2017

C. Somasundaram
Partner
M/s. C. Somasundaram & C. Rajendran
Murugatholuvu, Perundurai Tk
Erode Dt

Counsel appearing for applicant

M/s. V. Suthakar
K.S. Viswanathan
N. Anantha Kavitha
M. Gopi

Counsel appearing for respondent/s

Mrs. Yasmeen Ali

Note of the Registry	Orders of the Tribunal
Item No.13 to 16	<p>Date: 24th August, 2017</p> <p>The respondents have filed reply which is taken on record. It will open to the appellants to file rejoinder, if any, within 2 weeks.</p> <p>Post these appeals for hearing on 20.09.2017</p> <p style="text-align: right;">.....,JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>